(15)

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

MA.300/96 in OA.976/93.

Date of order: 13-9-96.

Between:-

M.Sanyasi Rae

Replicant Ne.1

---- are net necessary )

<u>And</u>

Sri B.Kannan, Captain, Commanding Officer, I.N.S.Kalinga, Bheemunipatnam, Visakhapatnam District.

.... Respondent/ Respondent.

(the other respondents are not necessary)

Counsel for the Respondents: Mr.M.R.Dev Raj.

## COR AM:

HON'BLE MR.JUSTICE M.G.CHOUDHARI, VICE CHAIRMAN HON'BLE SHRI H.RAJENDRA PRASAD (MEMBER (A) Hbn'ble Tribunal made the fellowing order:-

Shri P.Amarender for the applicant. The learned counsel for the applicant states that the applicant has been given the relief as per the original order and he does not press this proceedings. The C.P.

(MA.300/96) disposed of

Dy.Registrar(Jud1)